

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

**(IB)-718(ND)2019**

**CORAM:**

**PRESENT: DR. V.K. SUBBURAJ  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.07.2019.**


**NAME OF THE COMPANY: GP Petroleum Ltd. V/s. M/s. VCRM  
Petrochemicals Pvt. Ltd.**

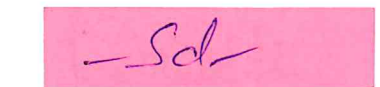
**SECTION OF THE COMPANIES ACT: U/s 9 of IBC Code, 2016**

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
	<b>Present:</b>	Advocates for the Petitioner		
		Advocates for the Petitioner		

**ORDER**

Registry is directed to trace the affidavit of service which has been filed but is not before the Bench. To come up for further consideration on 10<sup>th</sup> July, 2019.

  
(Dr. V.K. Subburaj)  
Member (T)

  
(Ina Malhotra)  
Member (J)